

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No.807 OF 2017

Dated this Friday, the 22nd day of December, 2017

***CORAM: HON'BLE SHRI ARVIND JAYRAM ROHEE, MEMBER (JUDICIAL)
HON'BLE SHRI R. VIJAYKUMAR, MEMBER (ADMINISTRATIVE)***

Shri Anil Kumar Sharma
S/o Jagmohan Sharma,
Age 58 yrs.,
working as Chief Booking Supervisor,
Central Railway, Panvel Station,
Panvel 410 206.
R/o Flat No.B-9, 502,
Gangan Giri Enclave Khadak Pada
Kalyan (West),
Distt. Thane (MS) 432 001 ... ***Applicant***

(By Advocate Shri D.N.Karande)

VERSUS

1. Union of India,
through the General Manager,
Central Railway,
2nd Floor of General Manager's
Office Building,
CSMT Mumbai 400 001.
2. Chief Personnel Officer,
Central Railway,
1st Floor of G.M. Office Building,
CSMT, Mumbai 400 001.
3. Divisional Railway Manager,
Mumbai Division, Central Railway,
CSMT Mumbai 400 001.
4. Sr. Divisional Personnel Officer,
Mumbai Division, Central Railway,
CSMT Mumbai 400 001.
5. Sr. Divisional Commercial Manager,
Mumbai Division, Central Railway,
CSMT Mumbai 400 001. ***.. Respondents***

ORDER (ORAL)**Per : A.J. Rohee, Member (J)**

Not on Board. However, taken up on mention made by Shri D.N.Karande, learned Advocate for the applicant.

2. Heard the applicant, who is present in person in Court and also the learned Advocate for him.

3. Both the applicant and the learned Advocate for him submitted that the applicant will abide the impugned transfer order and will join at the new station. Hence, he seeks permission to withdraw the present OA. No interim relief is granted nor respondents are served with notice.

4. In view of this, permission as sought is granted. Consequently, the OA stands dismissed as withdrawn unconditionally.

5. No order as to costs.

(R. Vijaykumar)
Member (Administrative)

(Arvind J. Rohee)
Member (Judicial)

*kmg**